NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 14th NOVEMBER, 2023, 10:30 A.M.
CP No. 108/CB/2021, IA (Companies Act) No.21/CB/2022,
IA (Companies Act) No. 63/CB/2022, CA No.3/CB/2023,
Diary No. 2113136/00578/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Dr. Akash Bakshi -Vs- SRG Altis Zeus Healthcare Pvt. Ltd.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)
Mr. S. K. Acharya, Adv.
Mr. Sikhar Srivastava, Adv.

For Respondent (s)
Mr. S. S. Mohanty, Adv.
Mr. Swayamjit Rout, Adv.
Mr. Sarvavid Subash Pradhan, Adv.
Mr. Goutam Rai, Adv.
Ms. Gyaninee Nayak, Adv.
Ms. Pratyusha Mohanty, Adv.
Mr. Sambit Sekhar Moharana, Adv.

ORDER

IA No. 21/CB/2023:

Ld. Counsel Mr. S. K. Acharya appears on behalf of the applicant. Ld. Counsel Mr. S. S. Mohanty appears on behalf of the respondent. The counsel appearing for the applicant represented that the applicant is intend to file a necessary petition to bring Respondent No. 10 to 13, arrayed in this IA as respondents in the main company petition, hence sought time. List the matter on 18.12.2023.

Diary No. 2113136/00578/2023:

This is an application filed by the Respondent Nos. 1 to 4 in the main company petition CP No. 108/CB/2021, against the ROC, Chhattisgarh, non-party in the main CP for direction directing him to approve DIR- 12. Since applicant in IA No. 21/CB/2023, intend to implead ROC, Chhattisgarh, as respondent in main CP. The applicant counsel made request to call this application with IA No. 21/CB/2023. List the matter on 18.12.2023.

Sd

Sd

Vishal

IA (Companies Act) No. 63/CB/2022:

Both sides counsel present. Matter adjourned to hear the maintainability regarding ambiguous prayer in application by 18.12.2023.

CA No.3/CB/2023:

This is an application filed by Respondent Nos. 1 to 4 in main company petition to review the order dated 23.12.2021. Matter adjourned to hear the maintainability of this application regarding review power of the Tribunal by 18.12.2023.

CP No. 108/CB/2021:

IA (Companies Act) No. 21/CB/2022, unnumbered application Diary No. 2113136/00578/2023, IA (Companies Act) No. 63/CB/2022 and CA No. 3/CB/2023, all are pending to hear on maintainability, hence, this petition also listed on 18.12.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Vishal